

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 1270

TO BE ANSWERED ON 11th FEBRUARY, 2025

Agriculture inputs

†1270. Shri Hanuman Beniwal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government proposes to increase the limit of agricultural input grant subsidy from 2 hectares to 5 hectares in the context of Rajasthan;

(b) if so, the time by which it is likely to be done and if not, the reasons therefor;

(c) the details along with the names of districts of Rajasthan covered under the Drought Prone Area Programme (DPAP); and

(d) whether the Government proposes to include the farmers having land holding of 5 hectares of land holding in districts covered under the Drought Prone Area Programme (DPAP) in the category of small and marginal farmers and if so, the time by which it is likely to be done and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री **(SHRI RAM NATH THAKUR)**

(a) & (b): Agriculture is a state subject. However, Government of India is implementing a comprehensive range of schemes and programmes for the welfare of farmers in the country. These schemes encompass entire spectrum of agriculture including credit, insurance, income support, infrastructure, crops including horticulture, seeds, mechanization, marketing, organic and natural farming, farmer collectives, irrigation, extension, procurement of crops from farmers at minimum support prices, digital agriculture etc.

Apart from the schemes, Government of India has also taken several initiatives to enhance income and improve quality of life of farmers which include unprecedented enhancement in budget allocation for the Department of Agriculture & Farmers Welfare from Rs. 21,933.50 crore in 2013-14 to Rs. 1,22,528.77 crore in 2024-25.

(c) & (d) The list of schemes being implemented by DA&FW is as under:

I. Central Sector Schemes

1. Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)
2. Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY)
3. Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA)
4. Pradhan Mantri Fasal Bima Yojana (PMFBY)/Restructured Weather Based Crop Insurance Scheme (RWBCIS)
5. Modified Interest Subvention Scheme (MISS)
6. National Bee Keeping and Honey Mission (NBHM)
7. Agriculture Infrastructure Fund (AIF)
8. Formation and Promotion Of 10,000 Farmer Producer Organizations (FPOs)
9. Agri Fund for Start Ups & Rural Enterprises (AgriSURE)
10. Namo Drone Didi

II. Centrally Sponsored Scheme

(a) National Mission on Natural Farming (NMNF)

(b) Krishonnati Yojana

1. Integrated Scheme for Agriculture Marketing -National Agriculture Market (ISAM-eNAM)
2. Integrated Scheme for Agricultural Marketing-Others (ISAM-Others)
3. National Food Security and Nutrition Mission (NFSNM)
4. National Mission on Edible Oil-Oil Seeds (NMEO-OS)
5. National Mission on Edible Oil-Oil palm (NMEO-OP)
6. Mission for Integrated Development of Horticulture (MIDH)
7. Mission Organic Value Chain Development for North Eastern Region (MOVCDNER)
8. Sub-Mission on Agricultural Extension (SMAE)
9. Digital Agriculture

(c) Rashtriya Krishi Vikas Yojana (RKVY)

1. Rashtriya Krishi Vikas Yojana- DPR (RKVY-DPR)
2. Paramparagat Krishi VikasYojana (PKVY)
3. Per Drop More Crop (PDMC)
4. Soil Health and Fertility
5. Rainfed Area Development (RAD)
6. Agroforestry
7. Sub-Mission on Agricultural Mechanization (SMAM)(Crop Residue Management (CRM) now merged with SMAM)
8. Crop Diversification Programme (CDP)

There is no scheme named DPAP being implemented by Department of Agriculture and Farmers Welfare (DA&FW).
